

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
Copies.

Report on :28-02-2020

Date : 28.02.2020										
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	20329/ 2020	28.02.2 020	WP (C) - 5973/2 020	N. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02- 26			(Se at No- )
2	20330/ 2020	28.02.2 020	WP (C) - 8296/2 016	B. K. BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-02- 26		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 114 )
3	20331/ 2020	28.02.2 020	CRLMP- 276/20 20	B.N. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 114 )
4	20332/ 2020	28.02.2 020	CRLMP- 267/20 20	S.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 114 )
5	20333/ 2020	28.02.2 020	WP (C) - 5646/2 020	P.K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02- 26		WRIT BRANC H-6	(Se at No- 36)
6	20334/ 2020	28.02.2 020	CONTC- 633/20 20	ABHIMANYU PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 36)
7	20335/ 2020	28.02.2 020	WP (C) - 7263/2 020	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 26			(Se at No- 36)
8	20336/ 2020	28.02.2 020	WP (C) -	YASHOBANT DAS	C.O.	COURT	Order		WRIT	(Se

	2020	020	28915/2019			NO. 24	Dtd. 2020-02-26		BRANCH-5	at No-22)
9	20337/2020	28.02.2020	WP (C) - 7262/2020	J. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-22)
10	20338/2020	28.02.2020	WP (C) - 4365/2020	T BAG	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-22)
11	20339/2020	28.02.2020	WP (C) - 6053/2020	M.R.ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No-22)
12	20340/2020	28.02.2020	WP (C) - 29173/2019	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-22)
13	20341/2020	28.02.2020	WP (C) - 3314/2020	P. K. MISHRA	GENERAL		Order Dtd. 2020-02-19			(Se at No-22)
14	20342/2020	28.02.2020	CRLA-632/2015	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-26		CRIMINAL APPEAL	(Se at No-5)
15	20343/2020	28.02.2020	WP (C) - 7431/2020	P K LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-5)
16	20344/2020	28.02.2020	WP (C) - 7553/2007	ARUN KUMAR JATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-20			(Se at No-5)
17	20345/2020	28.02.2020	FAO-517/2017	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-8)
18	20346/2020	28.02.2020	FAO-10/2020	A K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
19	20347/2020	28.02.2020	CRLMP-256/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-5)
20	20348/2020	28.02.2020	FAO-10/2020	D K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)

21	20349/ 2020	28.02.2 020	WP (C) - 3946/2 020	S R PATNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02- 27		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 101 )
22	20350/ 2020	28.02.2 020	RFA- 101/20 13	A.C. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2020-02- 26		FIRST APPEA L	(Se at No- 2)
23	20351/ 2020	28.02.2 020	FAO- 161/20 20	A K MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26			(Se at No- 2)
24	20352/ 2020	28.02.2 020	RFA- 101/20 13	M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2020-02- 26		FIRST APPEA L	(Se at No- 2)
25	20353/ 2020	28.02.2 020	FAO- 161/20 20	D K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26			(Se at No- 2)
26	20354/ 2020	28.02.2 020	CRLMP- 265/20 20	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 2)
27	20355/ 2020	28.02.2 020	WP (C) - 1566/2 004	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27		WRIT BRANC H-1	(Se at No- 1)
28	20356/ 2020	28.02.2 020	CRLMP- 264/20 20	S K BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 1)
29	20357/ 2020	28.02.2 020	WP (C) - 3003/2 013	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 1)
30	20358/ 2020	28.02.2 020	CRLMP- 273/20 20	R B MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 1)
31	20359/ 2020	28.02.2 020	CRLMP- 272/20 20	R B MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 1)
32	20360/ 2020	28.02.2 020	WP (C) - 3003/2 013	B.K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 1)

33	20361/2020	28.02.2020	WP (C) - 6249/2020	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-1)
34	20362/2020	28.02.2020	WP (C) - 6767/2020	R R CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No-1)
35	20363/2020	28.02.2020	WP (C) - 19383/2019	S. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-1)
36	20364/2020	28.02.2020	WP (C) - 6801/2020	SATYAJIT SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No-1)
37	20365/2020	28.02.2020	WP (C) - 19383/2019	GYANENDRA NATH JEE	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-1)
38	20366/2020	28.02.2020	WP (C) - 19384/2019	S. SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-1)
39	20367/2020	28.02.2020	WP (C) - 19384/2019	G.N. JEE	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Se at No-1)
40	20368/2020	28.02.2020	WP (C) - 21639/2018	S.K. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Se at No-1)
41	20369/2020	28.02.2020	WP (C) - 21639/2018	A.C. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Se at No-1)
42	20370/2020	28.02.2020	WP (C) - 40/2016	D.K. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Se at No-1)
43	20371/2020	28.02.2020	ABLAPL - 18782/2019	RAMAKRISHNA BISWAL	GENERAL		Petition Entire Order,	ALL OBJECTIONS		(Se at No-1)
44	20372/2020	28.02.2020	ABLAPL - 8663/2019	RAMAKRUSHNA BISWAL	GENERAL		Petition Entire Order,	ALL OBJECTIONS		(Se at No-1)
45	20373/2020	28.02.2020	CRLMP-1544/2019	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-			(Se at No-1)

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46	20374/2020	28.02.2020	CRLMP-266/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-1)
47	20375/2020	28.02.2020	WP (C) - 510/2019	P.K. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Se at No-1)
48	20376/2020	28.02.2020	WP (C) - 510/2019	S. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Se at No-1)
49	20377/2020	28.02.2020	ARBA-8/2020	K. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-27			(Se at No-1)
50	20378/2020	28.02.2020	TRPCRL - 25/2020	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-27			(Se at No-1)
51	20379/2020	28.02.2020	WP (C) - 5863/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-1)
52	20380/2020	28.02.2020	WP (C) - 6980/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-1)
53	20381/2020	28.02.2020	WP (C) - 22273/2019	G.N. JEE	C.O.	COURT NO. 9	Order Dtd. 2020-02-26		WRIT BRANCH-8	(Se at No-41)
54	20382/2020	28.02.2020	WP (C) - 7112/2020	A. K. BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-41)
55	20383/2020	28.02.2020	WP (C) - 12079/2018	S.K. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Se at No-41)
56	20384/2020	28.02.2020	WP (C) - 7112/2020	MOHAN BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-41)
57	20385/2020	28.02.2020	WP (C) - 7526/2020	R K DEHURI	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-41)
58	20386/2020	28.02.2020	WP (C) - 6736/2	D. K. NAIK	C.O.	COURT NO.	Order Dtd.			(Se at

			020			19	2020-02-27			No-41)
59	20387/2020	28.02.2020	CRLMP-1472/2019	P.K. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-02-27			(Se at No-41)
60	20388/2020	28.02.2020	CRLMP-263/2020	S C DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-41)
61	20389/2020	28.02.2020	WP (C) - 6735/2020	D. K. NAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-41)
62	20390/2020	28.02.2020	WP (C) - 7572/2020	S K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-41)
63	20391/2020	28.02.2020	RFA-314/2007	P.C.DAS	GENERAL		Order Dtd. 2012-02-28		FIRST APPEAL	(Se at No-4)
64	20392/2020	28.02.2020	WP (C) - 15248/2017	A.K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27		WRIT BRANCH-5	(Se at No-20)
65	20393/2020	28.02.2020	WP (C) - 5934/2020	M/S.PRAMOD RANJAN BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-20)
66	20394/2020	28.02.2020	WP (C) - 5571/2015	B.N. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-20)
67	20395/2020	28.02.2020	RFA-314/2007	P.C.DAS	GENERAL		Order Dtd. 2012-02-28		FIRST APPEAL	(Se at No-4)
68	20396/2020	28.02.2020	WP (C) - 5082/2020	PRASANJIT BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-4)
69	20397/2020	28.02.2020	WP (C) - 5601/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-19			(Se at No-4)
70	20398/2020	28.02.2020	WP (C) - 5082/2020	B. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-4)
71	20399/	28.02.2	WP (C) -	P.K. RATH	C.O.	COURT	Order		WRIT	(Se

	2020	020	23143/2014			NO. 3 OLD	Dtd. 2020-02- 27		BRANC H-1	at No- 31)
72	20400/ 2020	28.02.2 020	WP (C) - 1989/2 020	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02- 26		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 110 )
73	20401/ 2020	28.02.2 020	WP (C) - 18440/ 2019	MOHAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-02- 27			(Se at No- 110 )
74	20402/ 2020	28.02.2 020	WP (C) - 6338/2 020	M/S.AKSHAYA KR.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02- 27			(Se at No- 110 )
75	20403/ 2020	28.02.2 020	WP (C) - 18440/ 2019	M/S.NIRANJAN SINGH (1)	C.O.	COURT NO. 3	Order Dtd. 2020-02- 27			(Se at No- 110 )
76	20404/ 2020	28.02.2 020	FAO- 167/20 17	M BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26		MISC. APPEA L SEC.	(Se at No- 8)
77	20405/ 2020	28.02.2 020	WP (C) - 5305/2 020	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2020-02- 26			(Se at No- 8)
78	20406/ 2020	28.02.2 020	WP (C) - 6578/2 020	G. K. NANDA	C.O.	COURT NO. 19	Order Dtd. 2020-02- 27		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 115 )
79	20407/ 2020	28.02.2 020	FAO- 167/20 17	D K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26		MISC. APPEA L SEC.	(Se at No- 8)
80	20408/ 2020	28.02.2 020	WP (C) - 7228/2 020	J. PARIDA	C.O.	COURT NO. 17	Order Dtd. 2020-02- 26			(Se at No- 8)
81	20409/ 2020	28.02.2 020	WP (C) - 6898/2 019	MANASI PANDA	C.O.	COURT NO. 3	Order Dtd. 2020-02- 26		WRIT BRANC H (DIVI	(Se at No- 112

									SION BENCH )	)
82	20410/ 2020	28.02.2 020	FAO- 167/20 17	B K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26		MISC. APPEA L SEC.	(Se at No- 8)
83	20411/ 2020	28.02.2 020	WP (C) - 3983/2 020	P.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-02- 26			(Se at No- 8)
84	20412/ 2020	28.02.2 020	WP (C) - 6256/2 020	M/S.PANCHANAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02- 26			(Se at No- 8)
85	20413/ 2020	28.02.2 020	FAO- 355/20 16	B K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26		MISC. APPEA L SEC.	(Se at No- 5)
86	20414/ 2020	28.02.2 020	WP (C) - 7222/2 020	H. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-02- 27		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )
87	20415/ 2020	28.02.2 020	WP (C) - 6209/2 020	J. M. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02- 26			(Se at No- 106 )
88	20416/ 2020	28.02.2 020	FAO- 357/20 16	B K DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26		MISC. APPEA L SEC.	(Se at No- 5)
89	20417/ 2020	28.02.2 020	FAO- 567/20 16	D K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26			(Se at No- 5)
90	20418/ 2020	28.02.2 020	WP (C) - 601/20 20	NIRANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02- 27			(Se at No- 5)
91	20419/ 2020	28.02.2 020	WP (C) - 5134/2 020	R.K. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-02- 27		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 115 )
92	20420/ 2020	28.02.2 020	FAO- 567/20	S SWAIN	C.O.	COURT NO.	Order Dtd.			(Se at



			16			19	2020-02-26			No-115)
93	20421/2020	28.02.2020	WP (C) - 601/2020	S. R. PATTNAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-115)
94	20422/2020	28.02.2020	WP (C) - 5833/2020	H.K. TRIPATHY	C.O.	COURT NO. 19	Order Dtd. 2020-02-27		WRIT BRANCH (DIVISION BENCH)	(Se at No-106)
95	20423/2020	28.02.2020	WP (C) - 6118/2020	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No-106)
96	20424/2020	28.02.2020	FAO-878/2019	S K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
97	20425/2020	28.02.2020	WP (C) - 7080/2020	K.N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-02-27			(Se at No-5)
98	20426/2020	28.02.2020	WP (C) - 5822/2020	M/S.JAYANTI NAIK	C.O.	COURT NO. 19	Order Dtd. 2020-02-25			(Se at No-5)
99	20427/2020	28.02.2020	FAO-878/2019	K C NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
100	20428/2020	28.02.2020	WP (C) - 5224/2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-5)
101	20429/2020	28.02.2020	FAO-887/2019	S K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
102	20430/2020	28.02.2020	CONTC-615/2020	K.C. SAHOO, ADV	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No-5)
103	20431/2020	28.02.2020	WP (C) - 7260/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-26			(Se at No-5)

104	20432/2020	28.02.2020	FAO-887/2019	B B RANBIR SINGH	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Seat No-5)
105	20433/2020	28.02.2020	WP (C) - 7272/2020	K.N. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-02-27		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
106	20434/2020	28.02.2020	WP (C) - 7258/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-106)
107	20435/2020	28.02.2020	FAO-887/2019	R N ACHARYA	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Seat No-5)
108	20436/2020	28.02.2020	CRLMC-272/2020	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
109	20437/2020	28.02.2020	CRLMC-2646/2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
110	20438/2020	28.02.2020	WP (C) - 6721/2020	S S PATRA	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Seat No-5)
111	20439/2020	28.02.2020	WP (C) - 4257/2018	S R PANI	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Seat No-5)
112	20440/2020	28.02.2020	ABLAPL - 19586/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
113	20441/2020	28.02.2020	ABLAPL - 4083/2019	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
114	20442/2020	28.02.2020	WP (C) - 6395/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No-5)
115	20443/2020	28.02.2020	ABLAPL - 1259/2020	GHANASHYAM MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Seat No-5)

116	20444/2020	28.02.2020	WA-39/2020	R R DAS	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No-5)
117	20445/2020	28.02.2020	WP (C) - 6690/2020	K. MANDAL	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No-5)
118	20446/2020	28.02.2020	WP (C) - 7294/2020	SEVATI SOREN	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-5)
119	20447/2020	28.02.2020	ABLAPL - 823/2020	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
120	20448/2020	28.02.2020	WP (C) - 6690/2020	N.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Seat No-5)
121	20449/2020	28.02.2020	ABLAPL - 768/2020	SUVENDU BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
122	20450/2020	28.02.2020	ABLAPL - 18909/2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
123	20451/2020	28.02.2020	ABLAPL - 15678/2019	SALAUDDIN KHAN	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Seat No-5)
124	20452/2020	28.02.2020	WP (C) - 6877/2020	J K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27		WRIT BRANCH-4	(Seat No-19)
125	20453/2020	28.02.2020	ABLAPL - 16553/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Seat No-19)
126	20454/2020	28.02.2020	WP (C) - 6847/2020	A K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-19)
127	20455/2020	28.02.2020	ABLAPL - 16518/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Seat No-19)
128	20456/2020	28.02.2020	WP (C) - 5174/2020	S R PANI	C.O.	COURT NO. 7	Order Dtd. 2020-02-			(Seat No-

							27			19)
129	20457/2020	28.02.2020	WP (C) - 6121/2020	L.D. SAHOO-A	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-19)
130	20458/2020	28.02.2020	ABLAPL - 16474/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Se at No-19)
131	20459/2020	28.02.2020	WP (C) - 6398/2020	A.K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-19)
132	20460/2020	28.02.2020	ABLAPL - 16460/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Se at No-19)
133	20461/2020	28.02.2020	WP (C) - 5812/2020	D.K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-27		WRIT BRANC H-8	(Se at No-42)
134	20462/2020	28.02.2020	WP (C) - 6399/2020	M/S.ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-42)
135	20463/2020	28.02.2020	ABLAPL - 16419/2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Se at No-42)
136	20464/2020	28.02.2020	WP (C) - 5814/2020	D K SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-27		WRIT BRANC H-8	(Se at No-42)
137	20465/2020	28.02.2020	WP (C) - 6407/2020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-42)
138	20466/2020	28.02.2020	ABLAPL - 12973/2019	ASWINI KUMAR MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-27			(Se at No-42)
139	20467/2020	28.02.2020	WP (C) - 6404/2020	ASHOK KUMAR ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-02-27			(Se at No-42)
140	20468/2020	28.02.2020	WP (C) - 5847/2020	P R SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-02-27		WRIT BRANC H-8	(Se at No-42)
141	20469/2020	28.02.2020	CRLMC-53/202	D. D. MOHANTY	C.O.	COURT NO. 1	Order Dtd.			(Se at

			0				2020-02-27			No-42)
14 2	20470/ 2020	28.02.2 020	WP (C) - 6496/2 020	PRASANJIT BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27		WRIT BRANC H-7	(Se at No- 48)
14 3	20471/ 2020	28.02.2 020	CONTC- 526/20 20	SANJAY KUMAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-02- 26			(Se at No- 48)
14 4	20472/ 2020	28.02.2 020	WP (C) - 28363/ 2019	P K LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27			(Se at No- 48)
14 5	20473/ 2020	28.02.2 020	WP (C) - 29569/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
14 6	20474/ 2020	28.02.2 020	CRLREV - 879/20 19	SAILENDRA BISWAL	C.O.	COURT NO. 23	Order Dtd. 2020-02- 26			(Se at No- 48)
14 7	20475/ 2020	28.02.2 020	WP (C) - 29563/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
14 8	20476/ 2020	28.02.2 020	CRLA- 645/20 19	BINDU SAGAR SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02- 27			(Se at No- 48)
14 9	20477/ 2020	28.02.2 020	WP (C) - 29560/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 0	20478/ 2020	28.02.2 020	WP (C) - 29553/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 1	20479/ 2020	28.02.2 020	WP (C) - 29547/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 2	20480/ 2020	28.02.2 020	WP (C) - 29542/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 3	20481/ 2020	28.02.2 020	WP (C) - 29537/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15	20482/ 2020	28.02.2	WP (C) -	S K SINGH	C.O.	DR	Order			(Se

4	2020	020	29530/ 2019			(J)	Dtd. 2020-02- 27			at No- 48)
15 5	20483/ 2020	28.02.2 020	WP (C) - 29526/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 6	20484/ 2020	28.02.2 020	WP (C) - 29521/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 7	20485/ 2020	28.02.2 020	WP (C) - 29513/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 8	20486/ 2020	28.02.2 020	WP (C) - 29511/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
15 9	20487/ 2020	28.02.2 020	BLAPL- 5609/2 019	A.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02- 27			(Se at No- 48)
16 0	20488/ 2020	28.02.2 020	WP (C) - 29508/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
16 1	20489/ 2020	28.02.2 020	BLAPL- 7579/2 019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02- 27			(Se at No- 48)
16 2	20490/ 2020	28.02.2 020	WP (C) - 29501/ 2019	S K SINGH	C.O.	DR (J)	Order Dtd. 2020-02- 27			(Se at No- 48)
16 3	20491/ 2020	28.02.2 020	TRP (C) - 56/202 0	H.K. PANDA	C.O.	COURT NO. 6	Order Dtd. 2020-02- 27			(Se at No- 48)
16 4	20492/ 2020	28.02.2 020	TRP (C) - 57/202 0	S.R. PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2020-02- 27			(Se at No- 48)
16 5	20493/ 2020	28.02.2 020	TRP (C) - 359/20 19	U P BAG	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02- 27			(Se at No- 48)
16 6	20494/ 2020	28.02.2 020	RFA- 106/20 05	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02- 27			(Se at No- 48)

167	20495/2020	28.02.2020	RPFAM-51/2020	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2020-02-27			(Seat No-48)
168	20496/2020	28.02.2020	BLAPL-3851/2019	H K PATRA	C.O.	COURT NO. 7	Order Dtd. 2019-02-26			(Seat No-48)
169	20497/2020	28.02.2020	RFA-67/2012	M.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2020-02-27		FIRST APPEAL	(Seat No-5)
170	20498/2020	28.02.2020	BLAPL-3851/2019	P K SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Seat No-5)
171	20499/2020	28.02.2020	OJC-965/2000	MRITYUNJAY	GENERAL		Order Dtd. 2000-07-27		WRIT BRANCH-3	(Seat No-28)
172	20500/2020	28.02.2020	WP (C) - 26947/2019	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-02-27		WRIT BRANCH-6	(Seat No-35)
173	20501/2020	28.02.2020	ABLAPL - 11777/2017	G BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27		CRIMINAL MISC-1	(Seat No-8)
174	20502/2020	28.02.2020	WP (C) - 23379/2012	K. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-8)
175	20503/2020	28.02.2020	WP (C) - 15121/2009	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-8)
176	20504/2020	28.02.2020	CMP-197/2020	D.K.JENA	GENERAL		Order Dtd. 2020-02-19			(Seat No-8)
177	20505/2020	28.02.2020	WP (C) - 7271/2020	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-1	(Seat No-30)
178	20506/2020	28.02.2020	WP (C) - 7270/2020	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-1	(Seat No-30)
179	20507/2020	28.02.2020	WP (C) - 5840/2020	P.K. RATH	C.O.	COURT NO. 22	Order Dtd. 2020-02-			(Seat No-

							27			30)
180	20508/2020	28.02.2020	CONTC-578/2020	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
181	20509/2020	28.02.2020	CONTC-151/2020	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
182	20510/2020	28.02.2020	CONTC-151/2020	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
183	20511/2020	28.02.2020	FAO-184/2020	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-30)
184	20512/2020	28.02.2020	FAO-184/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-30)
185	20513/2020	28.02.2020	WP (C) - 5790/2020	A. K. BHUYAN	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
186	20514/2020	28.02.2020	WP (C) - 5790/2020	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
187	20515/2020	28.02.2020	WP (C) - 7522/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
188	20516/2020	28.02.2020	CONTC-32/2020	P.N. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
189	20517/2020	28.02.2020	WP (C) - 5787/2020	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
190	20518/2020	28.02.2020	WP (C) - 7078/2020	J. K. DIGAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
191	20519/2020	28.02.2020	WP (C) - 5788/2020	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-30)
192	20520/2020	28.02.2020	CONTC-2115/2	N. SAHOO	C.O.	COURT NO.	Order Dtd.			(Se at



			019			22	2020-02-27			No-30)
193	20521/2020	28.02.2020	WP (C) - 5784/2020	D K MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-7	(Seat No-5)
194	20522/2020	28.02.2020	WP (C) - 4389/2020	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-8	(Seat No-40)
195	20523/2020	28.02.2020	FAO-177/2020	B. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-40)
196	20524/2020	28.02.2020	WP (C) - 7083/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-40)
197	20525/2020	28.02.2020	WP (C) - 7164/2020	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-8	(Seat No-29)
198	20526/2020	28.02.2020	FAO-177/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-29)
199	20527/2020	28.02.2020	WP (C) - 7089/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-29)
200	20528/2020	28.02.2020	WP (C) - 6195/2020	T K BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-29)
201	20529/2020	28.02.2020	FAO-181/2020	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-29)
202	20530/2020	28.02.2020	WP (C) - 14941/2014	S C DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-29)
203	20531/2020	28.02.2020	FAO-181/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-29)
204	20532/2020	28.02.2020	ABLAPL - 1902/2020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-29)
20	20533/	28.02.2	WP (C) -	P K ROUT	C.O.	COURT	Order			(Se

5	2020	020	14941/ 2014			NO. 22	Dtd. 2020-02- 27			at No- 29)
20 6	20534/ 2020	28.02.2 020	FAO- 179/20 20	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02- 26			(Se at No- 29)
20 7	20535/ 2020	28.02.2 020	WP (C) - 22087/ 2019	RASHMI RANJAN DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 106 )	
20 8	20536/ 2020	28.02.2 020	ABLAPL - 1910/2 020	P BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26		(Se at No- 106 )	
20 9	20537/ 2020	28.02.2 020	WP (C) - 23257/ 2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02- 25		(Se at No- 106 )	
21 0	20538/ 2020	28.02.2 020	FAO- 179/20 20	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26		(Se at No- 106 )	
21 1	20539/ 2020	28.02.2 020	ABLAPL - 10906/ 2019	A K ROUL	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26		(Se at No- 106 )	
21 2	20540/ 2020	28.02.2 020	WP (C) - 6545/2 020	GANESH CHANDRA JENA	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 115 )	
21 3	20541/ 2020	28.02.2 020	FAO- 178/20 20	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26		(Se at No- 115 )	
21 4	20542/ 2020	28.02.2 020	WP (C) - 21970/ 2019	R. C. MUDULI	C.O.	COURT NO. 9	Order Dtd. 2020-02- 26	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 105 )	

21	20543/2020	28.02.2020	ABLAPL - 9378/2019	PRAMOD JENA	C.O.	COURT NO. 9	Order Dtd. 2019-02-26			(Seat No-105)
21	20544/2020	28.02.2020	FAO-178/2020	D.K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-105)
21	20545/2020	28.02.2020	ABLAPL - 1890/2020	H K PATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-105)
21	20546/2020	28.02.2020	ABLAPL - 1905/2020	S R PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-105)
21	20547/2020	28.02.2020	FAO-183/2020	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-02-26			(Seat No-105)
22	20548/2020	28.02.2020	WP (C) - 16305/2008	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-105)
22	20549/2020	28.02.2020	FAO-183/2020	D.K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Seat No-105)
22	20550/2020	28.02.2020	ABLAPL - 1429/2020	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2020-02-13			(Seat No-105)
22	20551/2020	28.02.2020	ELPET-5/2019	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-105)
22	20552/2020	28.02.2020	ELPET-5/2019	MADAN DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-105)
22	20553/2020	28.02.2020	WP (C) - 6414/2	A.K. PRADHAN	C.O.	COURT NO.	Order Dtd.			(Seat)

			020			22	2020-02-27			No-105)
22	20554/2020	28.02.2020	WP (C) - 16305/2008	J C BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-105)
22	20555/2020	28.02.2020	WP (C) - 18503/2009	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-105)
22	20556/2020	28.02.2020	WP (C) - 5718/2020	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-105)
22	20557/2020	28.02.2020	WP (C) - 15588/2009	SAROJ KU PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-105)
23	20558/2020	28.02.2020	WP (C) - 4669/2020	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-3	(Se at No-13)
23	20559/2020	28.02.2020	WP (C) - 5927/2020	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-13)
23	20560/2020	28.02.2020	FAO-36/2020	B.B. RANBIRSINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-13)
23	20561/2020	28.02.2020	WP (C) - 7291/2016	M.NAIK	C.O.	COURT NO. 8	Order Dtd. 2019-11-20			(Se at No-13)
23	20562/2020	28.02.2020	FAO-36/2020	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-13)
23	20563/2020	28.02.2020	FAO-4/2020	B.B. RANBIRSINGH	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		MISC. APPEAL SEC.	(Se at No-5)
23	20564/2020	28.02.2020	WP (C) - 6540/2020	B.K. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-5)

237	20565/2020	28.02.2020	WP (C) - 7217/2020	J. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-5)
238	20566/2020	28.02.2020	ABLAPL - 3302/2019	D. K. PANDA	GENERAL		Order Dtd. 2019-09-04		CRIMINAL MISC-1	(Seat No-6)
239	20567/2020	28.02.2020	WP (C) - 7407/2020	PRASANTA KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-6)
240	20568/2020	28.02.2020	WP (C) - 6272/2020	B.M.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-6)
241	20569/2020	28.02.2020	WP (C) - 6269/2020	B.M.SARANGI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-6)
242	20570/2020	28.02.2020	ABLAPL - 3287/2019	D. K. PANDA	GENERAL		Order Dtd. 2019-09-04		CRIMINAL MISC-3	(Seat No-9)
243	20571/2020	28.02.2020	WP (C) - 7073/2020	SURENDRA NATH PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
244	20572/2020	28.02.2020	WP (C) - 7074/2020	SURENDRA NATH PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
245	20573/2020	28.02.2020	WP (C) - 7072/2020	SURENDRA NATH PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
246	20574/2020	28.02.2020	WP (C) - 6873/2020	M.R. ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
247	20575/2020	28.02.2020	WP (C) - 7076/2020	SURENDRA NATH PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
248	20576/2020	28.02.2020	WP (C) - 6656/2020	S.K. PAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-9)
249	20577/2020	28.02.2020	WP (C) - 6459/2020	P.K. RATH	C.O.	COURT NO. 22	Order Dtd. 2020-02-			(Seat No-

							27			9)
250	20578/2020	28.02.2020	WP (C) - 6276/2020	S.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-9)
251	20579/2020	28.02.2020	WP (C) - 6232/2020	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-5	(Se at No-20)
252	20580/2020	28.02.2020	RPFAM-11/2020	PRADIPTA KUMAR MOHANTY	C.O.	DR (J)	Order Dtd. 2020-02-27			(Se at No-20)
253	20581/2020	28.02.2020	CONTC-493/2020	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-02-26			(Se at No-20)
254	20582/2020	28.02.2020	WP (C) - 5527/2020	P. R. NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-02-26			(Se at No-20)
255	20583/2020	28.02.2020	WP (C) - 2340/2020	A. K. ROUL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-20)
256	20584/2020	28.02.2020	WP (C) - 14305/2019	P. K. RATH	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		WRIT BRANCH-1	(Se at No-31)
257	20585/2020	28.02.2020	WP (C) - 7171/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-105)
258	20586/2020	28.02.2020	WP (C) - 16149/2017	RASHMI RANJAN DAS	C.O.	COURT NO. 3	Order Dtd. 2020-02-26		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
259	20587/2020	28.02.2020	WP (C) - 5108/2008	CHINTU SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-24		WRIT BRANCH-3	(Se at No-13)
260	20588/2020	28.02.2020	WP (C) - 7846/2020	R.C.ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-02-28			(Se at No-13)

26	20589/ 2020	28.02.2 020	ABLAPL - 7706/2 019	U. C. JENA	GENE RAL		Order Dtd. 2019-07- 09			(Se at No- 13)
26	20590/ 2020	28.02.2 020	WP (C) - 1502/2 010	BALARAM SINGH	GENE RAL		Order Dtd. 2014-10- 30		WRIT BRANC H-4	(Se at No- 38)
26	20591/ 2020	28.02.2 020	WP (C) - 6709/2 016	B.K.DALEI	GENE RAL		Order Dtd. 2016-05- 20		WRIT BRANC H-5	(Se at No- 47)
26	20592/ 2020	28.02.2 020	WP (C) - 3278/2 019	C.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 9999-12- 31		WRIT BRANC H-3	(Se at No- 11)
26	20593/ 2020	28.02.2 020	WP (C) - 6721/2 018	B.K.NAYAK	GENE RAL		Order Dtd. 2018-05- 02		WRIT BRANC H-3	(Se at No- 28)
26	20594/ 2020	28.02.2 020	WP (C) - 3143/2 014	B.K.LENKA	GENE RAL		Order Dtd. 2020-02- 27			(Se at No- 28)
26	20595/ 2020	28.02.2 020	WP (C) - 27590/ 2019	P.K.BEHERA	GENE RAL		Order Dtd. 2020-04- 06		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 113 )
26	20596/ 2020	28.02.2 020	WP (C) - 14869/ 2019	M.K.RANA	GENE RAL		Order Dtd. 9999-12- 31		WRIT BRANC H (DIVI SION BENCH )	(Se at No- 113 )
26	20597/ 2020	28.02.2 020	WA- 421/20 15	M.K.RANA	GENE RAL		Order Dtd. 2020-02- 20			(Se at No- 113 )
27	20598/ 2020	28.02.2 020	WP (C) - 2316/2 020	R.K.MOHABHOI	GENE RAL		Order Dtd. 2020-01- 28			(Se at No- 113 )
27	20599/ 2020	28.02.2 020	WP (C) - 8523/2 007	S.C.SUNDARA	GENE RAL		Order Dtd. 2020-02- 19			(Se at No- 113)

										)
27	20600/ 2020	28.02.2 020	WP (C) - 2269/2 017	B.MALLICK	GENE RAL		Order Dtd. 2017-03- 09		WRIT BRANC H-8	(Se at No- 43)
27	20601/ 2020	28.02.2 020	WP (C) - 27227/ 2017	S.K.BEHERA	GENE RAL		Order Dtd. 2019-12- 05			(Se at No- 43)
27	20602/ 2020	28.02.2 020	WP (C) - 2296/2 006	R.K.MOHABHOI	GENE RAL		Order Dtd. 2006-09- 20		WRIT BRANC H-4	(Se at No- 46)
27	20603/ 2020	28.02.2 020	WP (C) - 9048/2 019	S.SAMAL	GENE RAL		Order Dtd. 2019-05- 16		WRIT BRANC H-3	(Se at No- 13)
27	20604/ 2020	28.02.2 020	WP (C) - 3278/2 008	P.K.SWAIN	GENE RAL		Order Dtd. 2016-01- 05		WRIT BRANC H-6	(Se at No- 25)
27	20605/ 2020	28.02.2 020	WP (C) - 21738/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020-02- 06			(Se at No- 25)
27	20606/ 2020	28.02.2 020	WP (C) - 21632/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020-02- 19			(Se at No- 25)
27	20607/ 2020	28.02.2 020	WP (C) - 25950/ 2017	M.K.RANA	GENE RAL		Order Dtd. 2020-02- 25			(Se at No- 25)
28	20608/ 2020	28.02.2 020	WP (C) - 20570/ 2012	G.SUNDARA	GENE RAL		Order Dtd. 2019-04- 15		WRIT BRANC H-6	(Se at No- 26)
28	20609/ 2020	28.02.2 020	ABLAPL - 3302/2 019	BISU@GURA SINGH	GENE RAL		Order Dtd. 2019-09- 04		CRIMI NAL MISC- 1	(Se at No- 6)
28	20610/ 2020	28.02.2 020	RSA- 91/201 7	P.K.MOHANTY	GENE RAL		Order Dtd. 2018-06- 28		SECON D APPEA L	(Se at No- 4)
28	20611/ 2020	28.02.2 020	BLAPL- 3287/2 019	CHHABI RANA	GENE RAL		Order Dtd. 2019-06- 19			(Se at No- 4)
28	20612/ 2020	28.02.2 020	ABLAPL -	JANMIJAYA PARIDA	GENE RAL		Order Dtd.			(Se at



			1689/2020				2020-02-19			No-4)
285	20613/2020	28.02.2020	MACA-782/2011	P.K.BARIK	GENERAL		Order Dtd. 2012-05-18		MISC. APPEAL SEC.	(Seat No-7)
286	20614/2020	28.02.2020	ABLAPL-1641/2020	M.M.PANDA	GENERAL		Order Dtd. 2020-02-18			(Seat No-7)
287	20615/2020	28.02.2020	ABLAPL-1675/2016	S.BARIK	GENERAL		Order Dtd. 2016-07-28		CRIMINAL MISC-3	(Seat No-9)
288	20616/2020	28.02.2020	ABLAPL-2692/2019	P.K.BEHERA	GENERAL		Order Dtd. 2019-03-15		CRIMINAL MISC-1	(Seat No-1)
289	20617/2020	28.02.2020	OJC-4293/1996	M.K.RANA	GENERAL		Order Dtd. 2006-11-03		WRIT BRANCH-1	(Seat No-2)
290	20618/2020	28.02.2020	RVWPET-70/2017	B.MALLICK	GENERAL		Order Dtd. 2019-10-17			(Seat No-2)
291	20619/2020	28.02.2020	RFA-156/2008	P.PRADHAN	GENERAL		Order Dtd. 2014-12-23		FIRST APPEAL	(Seat No-5)
292	20620/2020	28.02.2020	MATA-86/2016	S.BARIK	GENERAL		Order Dtd. 2019-04-19		FIRST APPEAL	(Seat No-5)
293	20621/2020	28.02.2020	CONTC-975/2007	P.K.DASH	GENERAL		Order Dtd. 2017-10-11		CONTE MPT	(Seat No-2)
294	20622/2020	28.02.2020	CRLA-18/2013	N.N.MOHAPATRA	GENERAL		Order Dtd. 2020-03-02		CRIMINAL APPEAL	(Seat No-6)
295	20623/2020	28.02.2020	RSA-263/2002	G.SUNDARA	GENERAL		Order Dtd. 2003-04-21		SECOND APPEAL	(Seat No-3)
296	20624/2020	28.02.2020	WP (C) - 5465/2020	TAPAN SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-27		WRIT BRANCH-4	(Seat No-27)
29	20625/	28.02.2	BLAPL-	ANANTA DAS	C.O.	COURT	Order			(Se

7	2020	020	10202/2019			NO. 7	Dtd. 2020-02-27			at No-27)
298	20626/2020	28.02.2020	WP (C) - 5848/2020	P.R. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-02-18		WRIT BRANCH-8	(Se at No-42)
299	20627/2020	28.02.2020	BLAPL-9485/2019	NIRANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-42)
300	20628/2020	28.02.2020	WP (C) - 4215/2020	A.C. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-26		WRIT BRANCH-7	(Se at No-5)
301	20629/2020	28.02.2020	WP (C) - 7360/2020	B.R. SENAPATI	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
302	20630/2020	28.02.2020	BLAPL-11130/2019	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Se at No-5)
303	20631/2020	28.02.2020	WP (C) - 6878/2020	M.R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
304	20632/2020	28.02.2020	ABLAPL - 13193/2018	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-5)
305	20633/2020	28.02.2020	CRLREV - 738/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-5)
306	20634/2020	28.02.2020	WP (C) - 6768/2020	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
307	20635/2020	28.02.2020	WP (C) - 5571/2015	M/S. S.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01			(Se at No-5)
308	20636/2020	28.02.2020	WP (C) - 6203/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
309	20637/2020	28.02.2020	TRP (C) - 356/2019	H. S. PAIKRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Se at No-5)

310	20638/2020	28.02.2020	WP (C) - 6055/2020	M.R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
311	20639/2020	28.02.2020	TRP (C) - 336/2019	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Se at No-5)
312	20640/2020	28.02.2020	WP (C) - 6017/2020	A.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
313	20641/2020	28.02.2020	WP (C) - 5976/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-5)
314	20642/2020	28.02.2020	TRP (C) - 336/2019	D. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-27			(Se at No-5)
315	20643/2020	28.02.2020	WP (C) - 13448/2019	J. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-27			(Se at No-5)
316	20644/2020	28.02.2020	MACA-727/2018	P. K. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-5)
317	20645/2020	28.02.2020	WP (C) - 7210/2020	TOPHAN PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Se at No-5)
318	20646/2020	28.02.2020	MACA-727/2018	A. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-5)
319	20647/2020	28.02.2020	WP (C) - 19937/2018	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-27		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
320	20648/2020	28.02.2020	WP (C) - 19937/2018	D. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-27		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
321	20649/2020	28.02.2020	CRLA-299/20	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd.			(Se at

			19				2020-02-27			No-113)
32	20650/2020	28.02.2020	WP (C) - 13451/2019	J. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-27			(Se at No-113)
32	20651/2020	28.02.2020	CRLA-299/2019	M/S.S.P.MANGAR AJ	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Se at No-113)
32	20652/2020	28.02.2020	CONTC-2761/2019	R.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-113)
32	20653/2020	28.02.2020	WP (C) - 6045/2020	BIJAY KUMAR DAS	C.O.	COURT NO. 9	Order Dtd. 2020-02-25			(Se at No-113)
32	20654/2020	28.02.2020	CONTC-2760/2019	R.K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-113)
32	20655/2020	28.02.2020	WP (C) - 1091/2019	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-6	(Se at No-24)
32	20656/2020	28.02.2020	WP (C) - 1091/2019	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-6	(Se at No-24)
32	20657/2020	28.02.2020	WP (C) - 427/2020	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No-24)
33	20658/2020	28.02.2020	WP (C) - 427/2020	M. R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-02-26			(Se at No-24)
33	20659/2020	28.02.2020	WP (C) - 3898/2020	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-24)
33	20660/2020	28.02.2020	WP (C) - 3896/2020	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-24)

33	20661/2020	28.02.2020	CRLMC-3351/2019	M. BARAL	GENERAL		Order Dtd. 2020-02-17			(Seat No-24)
33	20662/2020	28.02.2020	WP (C) - 13450/2019	J. KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-02-27			(Seat No-24)
33	20663/2020	28.02.2020	WP (C) - 21458/2019	M. BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Seat No-24)
33	20664/2020	28.02.2020	CRLMP-268/2020	S. K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Seat No-24)
33	20665/2020	28.02.2020	SA-57/1996	M. ISWAR PRASAD	GENERAL		Order Dtd. 2014-03-19		SECOND APPEAL	(Seat No-6)
33	20666/2020	28.02.2020	WP (C) - 21458/2019	P.K. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-26			(Seat No-6)
33	20667/2020	28.02.2020	CRLREV - 827/2019	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Seat No-6)
34	20668/2020	28.02.2020	MACA-912/2019	G.N. JEE	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-6)
34	20669/2020	28.02.2020	CRLA-594/2019	C. R. KAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-27			(Seat No-6)
34	20670/2020	28.02.2020	MACA-912/2019	R.P. BHAGAT	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Seat No-6)
34	20671/2020	28.02.2020	CRLA-473/2019	M. M. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-27			(Seat No-6)
34	20672/2020	28.02.2020	WP (C) - 3760/2020	I. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-02-27			(Seat No-6)
34	20673/2020	28.02.2020	WP (C) - 7447/2020	R.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02-			(Seat No-

							27			6)
34 6	20674/ 2020	28.02.2 020	WP (C) - 7529/2 019	M/S.K.C.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-02- 27			(Se at No- 6)
34 7	20675/ 2020	28.02.2 020	WP (C) - 6888/2 020	P. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27			(Se at No- 6)
34 8	20676/ 2020	28.02.2 020	WP (C) - 428/20 18	B.N.SARANGI	GENE RAL		Order Dtd. 2019-05- 15		WRIT BRANC H-3	(Se at No- 13)
34 9	20677/ 2020	28.02.2 020	WP (C) - 10811/ 2018	I. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-02- 27			(Se at No- 13)
35 0	20678/ 2020	28.02.2 020	OJC- 12004/ 2000	B.N.SARANGI	GENE RAL		Order Dtd. 2018-04- 24		WRIT BRANC H-7	(Se at No- 10)
35 1	20679/ 2020	28.02.2 020	CRLA- 75/202 0	R.K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-02- 27			(Se at No- 10)
35 2	20680/ 2020	28.02.2 020	WP (C) - 3455/2 020	A.T. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27		WRIT BRANC H-5	(Se at No- 22)
35 3	20681/ 2020	28.02.2 020	WP (C) - 5703/2 020	P.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27			(Se at No- 22)
35 4	20682/ 2020	28.02.2 020	WP (C) - 6280/2 020	B.M.SARANGI	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27			(Se at No- 22)
35 5	20683/ 2020	28.02.2 020	WP (C) - 6516/2 020	N. K. SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27		WRIT BRANC H-8	(Se at No- 43)
35 6	20684/ 2020	28.02.2 020	WP (C) - 6283/2 020	B.M.SARANGI	C.O.	COURT NO. 7	Order Dtd. 2020-02- 27			(Se at No- 43)
35 7	20685/ 2020	28.02.2 020	CRLREV - 44/202 0	D. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02- 20			(Se at No- 43)
35 8	20686/ 2020	28.02.2 020	WP (C) - 19307/ 0	H. JENA	C.O.	COURT NO.	Order Dtd.			(Se at

			2009			23	2020-02-27			No-43)
359	20687/2020	28.02.2020	WP (C) - 6284/2020	B.M.SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-43)
360	20688/2020	28.02.2020	CRLREV - 74/2020	MANOJ KUMAR PANI	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-43)
361	20689/2020	28.02.2020	WP (C) - 6285/2020	B.M.SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-43)
362	20690/2020	28.02.2020	CRLA-90/2020	B. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-43)
363	20691/2020	28.02.2020	WP (C) - 5975/2020	NIRANJAN MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-43)
364	20692/2020	28.02.2020	CRLA-103/2020	R. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-43)
365	20693/2020	28.02.2020	WP (C) - 5943/2020	D.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-43)
366	20694/2020	28.02.2020	CRLA-728/2019	A. K. PARIDA	C.O.	COURT NO. 3	Order Dtd. 2020-02-27			(Se at No-43)
367	20695/2020	28.02.2020	WP (C) - 19307/2009	M. R. ROUSTRAY	C.O.	COURT NO. 3	Order Dtd. 2020-02-27			(Se at No-43)
368	20696/2020	28.02.2020	WP (C) - 5214/2020	HRIKESH TRIPATHY	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-43)
369	20697/2020	28.02.2020	CRLA-860/2019	K. P. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Se at No-43)
370	20698/2020	28.02.2020	WP (C) - 24609/2014	B. B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-43)
37	20699/	28.02.2	CRLA-	BALARAM SINGH	C.O.	COURT	Order			(Se

1	2020	020	909/2019			NO. 2	Dtd. 2020-02-27			at No-43)
37	20700/2020	28.02.2020	WP (C) - 5214/2020	B.K. PATI	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-43)
37	20701/2020	28.02.2020	CRLREV - 634/2018	SRINIBAS PARIJA	C.O.	COURT NO. 10	Order Dtd. 2020-02-27		CRIMINAL REVISION	(Se at No-2)
37	20702/2020	28.02.2020	WP (C) - 16041/2018	D. P. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27		WRIT BRANCH-7	(Se at No-10)
37	20703/2020	28.02.2020	WP (C) - 7091/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-10)
37	20704/2020	28.02.2020	CRLREV - 670/2019	A. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Se at No-10)
37	20705/2020	28.02.2020	WP (C) - 16041/2018	P. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31		WRIT BRANCH-7	(Se at No-10)
37	20706/2020	28.02.2020	WP (C) - 14927/2013	A.K.SAHOO	GENERAL		Order Dtd. 2020-01-10			(Se at No-10)
37	20707/2020	28.02.2020	WP (C) - 7088/2020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-10)
38	20708/2020	28.02.2020	CRLREV - 166/2019	D. N. KUANRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-10)
38	20709/2020	28.02.2020	WP (C) - 7095/2020	MANAS PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27			(Se at No-10)
38	20710/2020	28.02.2020	WP (C) - 16041/2018	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-27		WRIT BRANCH-7	(Se at No-10)
38	20711/2020	28.02.2020	CRLA-886/2019	H. K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2020-02-27			(Se at No-10)



384	20712/2020	28.02.2020	WP (C) - 19429/2019	J.R.MISHRA	GENERAL		Order Dtd. 2019-10-21			(Seat No-10)
385	20713/2020	28.02.2020	CRLMA-363/2019	BIBHU PRASANNA MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-02-07			(Seat No-10)
386	20714/2020	28.02.2020	WP (C) - 28172/2019	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		WRIT BRANCH-4	(Seat No-19)
387	20715/2020	28.02.2020	BLAPL-7727/2019	S.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-02-27			(Seat No-19)
388	20716/2020	28.02.2020	WP (C) - 5643/2020	J.R.NAYAK	GENERAL		Order Dtd. 2020-02-17			(Seat No-19)
389	20717/2020	28.02.2020	WP (C) - 5998/2020	B. R. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-19)
390	20718/2020	28.02.2020	WP (C) - 28241/2013	LOKANATH DASH	C.O.	CH	Order Dtd. 2020-02-27			(Seat No-19)
391	20719/2020	28.02.2020	OJC-9569/1998	S.K.PARIDA	GENERAL		Order Dtd. 2019-03-08		WRIT BRANCH-3	(Seat No-12)
392	20720/2020	28.02.2020	WP (C) - 2098/2020	C.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-12)
393	20721/2020	28.02.2020	WP (C) - 25687/2012	J.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-12)
394	20722/2020	28.02.2020	WP (C) - 2120/2020	C.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Seat No-12)
395	20723/2020	28.02.2020	OJC-9566/1998	S.K.PARIDA	GENERAL		Order Dtd. 2019-03-08		WRIT BRANCH-3	(Seat No-12)
396	20724/2020	28.02.2020	OJC-13194/1999	K.C.PANDA	GENERAL		Order Dtd. 2001-02-		WRIT BRANCH-5	(Seat No-

							16			32)
397	20725/2020	28.02.2020	WP (C) - 3989/2020	T. PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-32)
398	20726/2020	28.02.2020	OJC-12298/1996	J.R.SAHOO	GENERAL		Order Dtd. 2014-07-18		WRIT BRANCH-1	(Se at No-3)
399	20727/2020	28.02.2020	FAO-69/2018	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2018-12-31		MISC. APPEAL SEC.	(Se at No-2)
400	20728/2020	28.02.2020	BLAPL-9479/2019	PRABIN PATRO	GENERAL		Order Dtd. 2020-02-20			(Se at No-2)
401	20729/2020	28.02.2020	FAO-69/2018	B. R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2018-12-31		MISC. APPEAL SEC.	(Se at No-2)
402	20730/2020	28.02.2020	BLAPL-9480/2019	PRABIN PATRO	GENERAL		Order Dtd. 2020-02-20			(Se at No-2)
403	20731/2020	28.02.2020	CONTC-2148/2019	N. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-02-18			(Se at No-2)
404	20732/2020	28.02.2020	BLAPL-9320/2019	PRABIN PATRO	GENERAL		Order Dtd. 2020-02-20			(Se at No-2)
405	20733/2020	28.02.2020	WP (C) - 7288/2020	B. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-2)
406	20734/2020	28.02.2020	WP (C) - 6537/2020	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-02-27			(Se at No-2)
407	20735/2020	28.02.2020	BLAPL-1983/2019	S.C.TRIPATHY	GENERAL		Order Dtd. 2019-05-13		CRIMINAL MISC-3	(Se at No-18)
408	20736/2020	28.02.2020	WP (C) - 6850/2020	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-28		WRIT BRANCH-4	(Se at No-19)
409	20737/2020	28.02.2020	WP (C) - 6392/2	R. K. SAHOO	C.O.	COURT NO. 7	Order Dtd.			(Se at

			020				2020-02-27			No-19)
410	20738/2020	28.02.2020	BLAPL-5450/2019	S.C.TRIPATHY	GENERAL		Order Dtd. 2020-01-02			(Se at No-19)
411	20739/2020	28.02.2020	CMAPL-112/2020	M/S.SANJEEV UDGATA, S.UDGATA, A.MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-02-27			(Se at No-19)
412	20740/2020	28.02.2020	JCRLA-148/2004	D.PRADHAN	GENERAL		Order Dtd. 2020-01-16		CRIMINAL APPEAL	(Se at No-6)
413	20741/2020	28.02.2020	FAO-30/2016	R. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-5)
414	20742/2020	28.02.2020	FAO-30/2016	M. BARAL	C.O.	COURT NO. 22	Order Dtd. 2020-02-27		MISC. APPEAL SEC.	(Se at No-5)
415	20743/2020	28.02.2020	ITA-29/2011	J.C.BARAL	GENERAL		Order Dtd. 2018-09-12		CIVIL REVISION	(Se at No-1)
416	20744/2020	28.02.2020	ITA-112/2009	J.C.BARAL	GENERAL		Order Dtd. 2018-11-12		CIVIL REVISION	(Se at No-5)
417	20745/2020	28.02.2020	FAO-171/2017	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-8)
418	20746/2020	28.02.2020	ITA-23/2010	J.C.BARAL	GENERAL		Order Dtd. 2018-11-12		CIVIL REVISION	(Se at No-5)
419	20747/2020	28.02.2020	FAO-171/2017	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26		MISC. APPEAL SEC.	(Se at No-8)
420	20748/2020	28.02.2020	FAO-169/2017	P. K. LENKA	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-8)
421	20749/2020	28.02.2020	FAO-169/2017	D. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-26			(Se at No-8)
42	20750/	28.02.2	FAO-	R.P. BHAGAT	C.O.	DR	Order		MISC.	(Se

2	2020	020	917/2018			(J)	Dtd. 2020-03-04		APPEAL SEC.	at No-5)
423	20751/2020	28.02.2020	TA-72/2001	J.C.BARAL	GENERAL		Order Dtd. 2018-12-19		CIVIL REVISION	(Se at No-1)
424	20752/2020	28.02.2020	ITA-67/2018	J.C.BARAL	GENERAL		Order Dtd. 2018-12-03		CIVIL REVISION	(Se at No-1)
425	20753/2020	28.02.2020	ITA-54/2018	J.C.BARAL	GENERAL		Order Dtd. 2018-12-03		CIVIL REVISION	(Se at No-1)
426	20754/2020	28.02.2020	ITA-82/2017	J.C.BARAL	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
427	20755/2020	28.02.2020	ITA-81/2017	J.C.BARAL	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
428	20756/2020	28.02.2020	ITA-23/2017	J.C.BARAL	GENERAL		Order Dtd. 2019-08-14			(Se at No-1)
429	20757/2020	28.02.2020	ITA-25/2016	J.C.BARAL	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
430	20758/2020	28.02.2020	ITA-10/2016	J.C.BARAL	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
431	20759/2020	28.02.2020	ITA-8/2014	J.C.BARAL	GENERAL		Order Dtd. 2019-02-20		CIVIL REVISION	(Se at No-1)
432	20760/2020	28.02.2020	ITA-98/2013	J.C.BARAL	GENERAL		Order Dtd. 2018-11-16		CIVIL REVISION	(Se at No-1)
433	20761/2020	28.02.2020	WP (C) - 6765/2020	R.R.CHHOTRARAY	C.O.	COURT NO. 8	Order Dtd. 2020-02-26			(Se at No-1)
434	20762/2020	28.02.2020	ITA-22/2013	J.C.BARAL	GENERAL		Order Dtd. 2018-08-31		CIVIL REVISION	(Se at No-1)

435	20763/2020	28.02.2020	ITA-21/2013	J.C.BARAL	GENERAL		Order Dtd. 2018-08-31		CIVIL REVISION	(Seat No-1)
436	20764/2020	28.02.2020	ITA-20/2013	J.C.BARAL	GENERAL		Order Dtd. 2018-08-31		CIVIL REVISION	(Seat No-1)
437	20765/2020	28.02.2020	ITA-151/2012	J.C.BARAL	GENERAL		Order Dtd. 2018-11-19		CIVIL REVISION	(Seat No-1)
438	20766/2020	28.02.2020	ITA-85/2012	J.C.BARAL	GENERAL		Order Dtd. 2018-11-14		CIVIL REVISION	(Seat No-1)
439	20767/2020	28.02.2020	ITA-84/2012	J.C.BARAL	GENERAL		Order Dtd. 2018-11-14		CIVIL REVISION	(Seat No-1)
440	20768/2020	28.02.2020	ITA-83/2012	J.C.BARAL	GENERAL		Order Dtd. 2018-11-14		CIVIL REVISION	(Seat No-1)
441	20769/2020	28.02.2020	ITA-42/2012	J.C.BARAL	GENERAL		Order Dtd. 2018-09-05		CIVIL REVISION	(Seat No-1)
442	20770/2020	28.02.2020	ITA-23/2010	J.C.BARAL	GENERAL		Order Dtd. 2018-11-12		CIVIL REVISION	(Seat No-5)
443	20771/2020	28.02.2020	ITA-62/2003	J.C.BARAL	GENERAL		Order Dtd. 2019-07-17			(Seat No-5)
444	20772/2020	28.02.2020	WP (C) - 6601/2014	P.K.MOHANTY	GENERAL		Order Dtd. 2019-04-15		WRIT BRANCH-10	(Seat No-55)
445	20773/2020	28.02.2020	WA-183/2017	M.D.BISWAL	GENERAL		Order Dtd. 2019-11-22		M.J.C.	(Seat No-1)
446	20774/2020	28.02.2020	RFA-90/2011	M.D.BISWAL	GENERAL		Order Dtd. 2013-02-07		FIRST APPEAL	(Seat No-4)
447	20775/2020	28.02.2020	WP (C) - 14944/2019	P. K. LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-02-		WRIT BRANCH-8	(Seat No-

							28			42)
448	20776/2020	28.02.2020	ABLAPL - 1260/2020	G. S. MUDULI	C.O.	COURT NO. 8	Order Dtd. 2020-02-27			(Se at No-42)
449	20777/2020	28.02.2020	WP (C) - 10664/2018	R. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Se at No-42)
450	20778/2020	28.02.2020	WP (C) - 10664/2018	S. K. RATH	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Se at No-42)
451	20779/2020	28.02.2020	WP (C) - 6677/2020	S.K. PARIDA	GENERAL		Order Dtd. 2020-02-26			(Se at No-42)
452	20780/2020	28.02.2020	CRLMC-2982/2019	G. ROUT	C.O.	DR (J)	Order Dtd. 2020-02-17			(Se at No-42)
453	20781/2020	28.02.2020	CRLMC-1972/2019	N.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-02-20			(Se at No-42)
454	20782/2020	28.02.2020	CRLMC-1972/2019	B. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-20			(Se at No-42)
455	20783/2020	28.02.2020	CRLMC-1972/2019	S. S. PATTTNAIK	GENERAL		Order Dtd. 2020-02-20			(Se at No-42)
456	20784/2020	28.02.2020	WP (C) - 6181/2009	N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2020-02-24			(Se at No-42)
457	20785/2020	28.02.2020	WP (C) - 6181/2009	D. K. MOHANTY	GENERAL		Order Dtd. 2020-02-24			(Se at No-42)
458	20786/2020	28.02.2020	WP (C) - 14616/2019	K.N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31		WRIT BRANCH-4	(Se at No-46)
459	20787/2020	28.02.2020	WP (C) - 7467/2020	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-02-28		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)

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460	20788/2020	28.02.2020	CRLREV - 1110/2010	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-02-28		CRIMINAL REVISION	(Seat No-2)
461	20789/2020	28.02.2020	BLAPL-887/2020	R. K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-02-28			(Seat No-2)
462	20790/2020	28.02.2020	BLAPL-179/2020	N.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-02-27			(Seat No-2)
463	20791/2020	28.02.2020	ABLAPL - 2018/2020	M. R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-02-28			(Seat No-2)
464	20792/2020	28.02.2020	WP (C) - 12869/2019	BISWAJIT DAS	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Seat No-2)
465	20793/2020	28.02.2020	WP (C) - 12869/2019	C. K. DEY	C.O.	COURT NO. 1	Order Dtd. 2020-02-26			(Seat No-2)
466	20794/2020	28.02.2020	WP (C) - 7872/2020	T.K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-02-28			(Seat No-2)

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